COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 212 of 2017

Dated: 14th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

NTPC Tamil Nadu Energy Company Limited Appellant(s)

۷s.

A. P. Transmission Corporation Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-13

ORDER

List the matter on <u>30.10.2017</u>.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt